- (c) Energy industrial plants overachieving the SEC reduction target are eligible to get Energy Saving Certificates (ESCerts) as an incentive. These EScerts are tradable on Power Exchange platform and have a certain value based on the market demand.
- (d) and (e) The Central Public Sector Undertakings (CPSUs) of 11 sectors having an energy consumption more than or equal to the notified threshold value have participated in the PAT Scheme.

## Proposals under DDUGJY from Uttar Pradesh

2956. SHRI SURENDRA SINGH NAGAR: Will the Minister of POWER be pleased to state:

- (a) whether Government proposes to provide '24 X 7 Power for All' under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);
  - (b) if so, the details thereof;
- (c) whether Uttar Pradesh Government has submitted proposals under DDUGJY and if so, the details thereof and the amount approved and released so far; and
- (d) whether the State Government has requested to release certain amount under the scheme immediately and if so, the details thereof; and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Supply of continuous and reliable power is responsibility of the respective State/Power Utilities. However, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. Uttar Pradesh has not signed the "24x7 Power for All" document so far. Government of India supplement the efforts of States with its scheme like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal DISCOM Assurance Yojana (UDAY), etc.

(c) Government of Uttar Pradesh had submitted 75 Detailed Project Reports (DPRs) for various rural electrification works under DDUGJY. Based on the techno economical appraisal, overall availability of funds under the scheme and priority of works, Government of India sanctioned 75 new projects with the project cost of ₹ 6946.44 crore during September, 2015. Since 2004-05, capital subsidy of ₹ 7014.39 crore has been released so far for Uttar Pradesh under DDUGJY [including Rural Electrification (RE) component], as on 31.10.2016.

(d) Funds are released as per guidelines of the Scheme on fulfillment of conditionalities. Government of Uttar Pradesh has been asked to complete required conditions for fund release.

## Effect of rise in renewable energy generation on Thermal Power Plants

2957. SHRIMATI WANSUK SYIEM: Will the Minister of POWER be pleased to state:

- (a) whether thermal power plants are operating just above 50 per cent of their capacities triggering a debate within the industry on whether the country really needs planned addition of 175 gigawatts of renewable energy;
- (b) whether Government has taken note of the warning issued by experts that any further surge in renewable energy capacity would stress thermal power plants and erode their margins; and
- (c) whether according to global norms, countries with high renewable energy generation capacity have thermal power facilities operating at lower levels with PLF coming down at around 60 per cent?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The average Plant Load Factor (PLF) of thermal power plants (coal/lignite), during 2016-17 (April–November, 2016), was 59.48%. Globally in developed countries, the thermal power plants are operating at around 50% PLF. Further, addition of 175 Gigawatts of renewable energy besides providing energy security would also help in meeting India's Commitment towards reduction of carbon emission.

Government had constituted a committee to address issues related to large scale integration of renewables. The committee's recommendations are under implementation.

## Connections under DDUGJY in Rajasthan

†2958. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of POWER be pleased to state:

- (a) the number of districts included under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in Rajasthan;
- (b) whether connections have been provided in villages and "Dhanis" under the scheme; and
- (c) if so, the number of connections provided, so far, and by when the remaining connections would be provided?

<sup>†</sup> Original notice of the question was received in Hindi.